

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	M. ROSHAN ATRQ	FOR RESPONDENT	H. Roshan Atrq
②	Ziyar E Thangay H. KARTHEK PERIAPPAN V. HARSH KUMAR	FOR PETITIONER	H. Karthek Periappan

ORDER

Counsels for both the parties present, prayed for more time for reporting the outcome of the settlement between the parties. At request, time is enlarged. Put up on **03.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)